

**Setting up of Programme Advisory Committee for Varanasi and Gorakhpur Akashvani Kendras**

5817. SHRI RAJ KUMAR RAI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to set up a Programme Advisory Committee for Varanasi and Gorakhpur Akashvani Kendra in Uttar Pradesh;

(b) if so, by what time; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) to (c). Yes, Sir. Programme Advisory Committee for All India Radio, Gorakhpur has already been constituted. It has also been decided to set up a Programme Advisory Committee at All India Radio, Varanasi. Exact time for setting up Programme Advisory Committee for Varanasi can not be stated now.

**Financial assistance for network of Agro-based Industries**

5818. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government propose to provide financial assistance to States for setting up a net-work of Agro-based industries;

(b) if so, the details in this regard; and

(c) the financial assistance given to Uttar Pradesh for the purpose during the years 1984-85, 1985-86 and 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Government of India is not providing any financial assistance for the setting up of Agro-Based Industries.

(b) However, Ministry of Industry is providing various types of incentives for promotion of large, medium village and small scale industries including agro-based industries. Agro-based industries are also entitled to the same assistance to as are available to other village and small industries.

(c) The year-wise details of Central assistance provided to Uttar Pradesh (by Ministry of Industry) is as under:—

(Rupees in Lakhs)

Year	Grant	Loan	Capital investment Subsidy
1984-85	170.38	41.19	320.00
1985-86	196 00	20.00	1254.09
1986-87	259.39	56.00	1947.00

[English]

**Child labour**

5819. SHRI K. RAMAMURTHY : Will the Minister of LABOUR be pleased to state :

(a) whether the Carpet Export Promotion Council has criticised the enactment of law regarding the banning of child labour in the country;

(b) if so, the reaction of the Union Government thereto;

(c) whether the National Child Labour Programme started to provide welfare facilities to the working children at Sivakasi (Tamil Nadu) and Mirzapur—Bhadohi—Varanasi carpet knitting belt, conforms to the accepted policy of Government to ban the child labour; and

(d) the reasons for not levying a cess on the employers as recommended by the National Child Labour Programme?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) while the Carpet Export